

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**LOK SABHA
UNSTARRED QUESTION No. 1195
TO BE ANSWERED ON 11TH FEBRUARY, 2025**

Fisheries and Aquaculture Infrastructure

1195. Ms Iqra Choudhary:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the funds allocated for the fisheries and aquaculture infrastructure development fund, year and State-wise;
- (b) the quantum of funds allocated for the development of inland fisheries, State-wise; and
- (c) the number of proposals that have been received and sanctioned as on January 2025 for the development of Inland Fisheries?

ANSWER

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying with effect from financial year 2018-19 has been implementing Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7522.48 crore. FIDF *inter-alia* provides concessional finance for development of various fisheries infrastructure facilities to the Eligible Entities (EEs), including State Governments/Union Territories, State entities and other Stakeholders for development of identified fisheries infrastructure facilities. Under FIDF, the Department of Fisheries provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum. Under FIDF scheme, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has approved a total 136 project proposals/projects at a total cost of Rs.5801.06 crore with project cost restricted for interest subvention at Rs.3858.19 crore received from various State Governments/UTs and other eligible entities. The State/UT-wise details of the project proposals approved under FIDF till date for Infrastructural development in Fisheries sector including Inland fisheries are furnished below:

(Rs. in crores)

SI No	Name of State	No. of projects approved	Total Project Cost	Amount eligible for interest subvention
1.	Andhra Pradesh	10	1396.83	653.06
2.	Arunachal Pradesh	1	0.68	0.54
3.	Assam	1	0.41	0.18
4.	Goa	1	6.42	5.00
5.	Gujarat	5	1354.92	750.00
6.	Haryana	1	1.17	0.64
7.	Himachal Pradesh	1	5.17	5.00
8.	Jammu and Kashmir	2	120.70	93.17
9.	Karnataka	2	1.44	0.79
10.	Kerala	3	162.82	151.20
11.	Maharashtra	13	1031.30	770.25
12.	Manipur	4	1.15	0.90
13.	Mizoram	1	8.57	6.85
14.	Odisha	4	60.18	33.83
15.	Puducherry	1	2.46	1.97
16.	Tamil Nadu	66	1576.08	1337.81
17.	Telangana	1	4.70	2.31
18.	Uttar Pradesh	1	0.22	0.09
19.	West Bengal	18	66.07	44.69
Total		136	5801.06	3858.19
